

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

33. CP/37(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Sanjeev Divekar
VS
One Capital Limited

Section 58(3) of Companies Act, 2013

ORDER

1. Mr. Viraj Parikh, Ld. Counsel for the Petitioner present. Ms. Samiksha Parekh, Ld. Counsel for the Respondent present. No representation on the part of the RoC.
2. The Registry is directed to issue notice to the RoC intimating the next date of hearing and to place on tracking report alongwith notice before the next date of hearing.
3. Post this matter on **06.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)